

**IN THE COURT OF SHRI AJAY GULATI
SPECIAL JUDGE (PC ACT), CBI-12, ROUSE AVENUE COURT
COMPLEX, NEW DELHI.**

CC No. 275/2019

CBI Vs. Om Parkash & Another

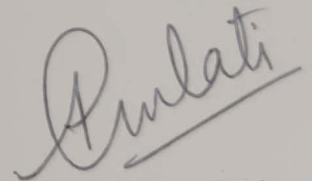
30.07.2020

Present:- Dr. Jyotsna Pandey Sharma, Ld. PP for CBI.
Sh. Sudhir Nagar, Ld. Counsel for A1.
Sh. Sanjeev Kumar Ld. Counsel for A2.
Both the convicts are present and have joined through video conference.

Present proceedings have been taken up through Video Conference hosted by court reader Sh. Virender Yadav.

Matter has been listed today for arguments on the point of sentence.

Arguments at length heard on the point of sentence on behalf of both the accused as well as ld. PP for CBI. Put up for orders on the point of sentence on 31.07.2020 at 1200 Noon.



**(AJAY GULATI)
Spl. Judge (PC Act), CBI-12
RADCC/New Delhi/30.07.2020**